

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-248
IB-818/ND/2020

IN THE MATTER OF:

Kkalpana Industries India Ltd
Vs.
Radiant Polymers Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 24.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Sumedha Chadha
For the Respondent :

ORDER

Due to paucity of time, list the matter on 18.02.2021.

Sd/-
(K.K. VOHRA)
MEMBER (T)

Sd/- 24
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)